

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 4472
ANSWERED ON 19TH MARCH, 2026

IMPLEMENTATION OF PMFME SCHEME

4472. DR. KALANIDHI VEERASWAMY:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the total amount of funds allocated, released and utilised under the PM Formalisation of Micro Food Processing Enterprises (PMFME) scheme since its launch including the allocation in the Union Budget 2026-27;
- (b) the number of micro food processing enterprises assisted, trained and provided financial support under the scheme, State-wise, particularly in Tamil Nadu;
- (c) the measures taken by the Government to enhance marketing, branding and access to credit for micro food entrepreneurs;
- (d) whether the Government has assessed the impact of the scheme on income generation, employment and supply chain development for small food processors and if so, the details thereof; and
- (e) the steps taken to ensure timely disbursement of funds, integration with formal supply chains and increased participation of women and marginalised entrepreneurs under the scheme?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): Under the Pradhan Mantri Formalisation of Micro food processing Enterprises (PMFME) Scheme, Centre Share funds of Rs. 4316.04 crore has been released to State/ UTs for implementation of various components of the scheme as on 31st December 2025. The allocation of funds (Centre Share) to States / UTs depend on the progress of implementation of the scheme by them and utilization of already released funds. A total budget allocation of Rs. 1700 crore has been announced in the Union Budget 2026–27.

(b): As on 31st December 2025, the number of micro food processing enterprises assisted, trained, and provided financial support under the scheme, State-wise, including the State of Tamil Nadu is at Annexure I.

(c): Ministry of Food Processing Industries (MoFPI) through its PMFME Scheme is providing financial, technical and business support for upgradation of micro food processing enterprises in the country. The details of financial assistance available to Micro Food Processing Enterprises under PMFME Scheme are at Annexure-II.

Further, Ministry has taken various initiatives / measures to increase the scheme's uptake and to create awareness among the various stakeholders and public at large through National & State level awareness campaigns such as Newspaper advertisements, Radio Jingles, Exhibitions & Expos, Fairs, Buyer-Seller Meets etc. since the inception of the scheme.

(d): Ministry has conducted the third-party mid-term impact evaluation of the PMFME scheme to assess the impact of the scheme during FY 2024-25. As per the report, the Scheme has supported creation of more than 2.8 lakh employment opportunities. The study has highlighted that the integration of technology and financial support through PMFME has helped entrepreneurs by increasing their production capacity, turn over and business growth, leading to income generation, employment, and supply chain development.

(e): Ministry regularly reviews the State/ UT government to monitor the utilization and timely disbursement of funds. Assistance is provided for branding & marketing, and integration with formal retail and e-commerce platforms to strengthen market access and connect beneficiaries with formal supply chains. To increase participation of women and marginalised entrepreneurs under the scheme, Ministry has taken various initiatives / measures such as creating awareness among the various stakeholders and public at large through National & State level awareness campaigns. Till 31st December, 2025, loans for 1,72,707 micro food processing units have been sanctioned through credit linked subsidy support including 75,456 women, 14,593 SC and 9,600 ST beneficiaries under the PMFME Scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4472 FOR ANSWER ON 19.03.2026 REGARDING “IMPLEMENTATION OF PMFME SCHEME”

S. No.	State/UT	Loans Sanctioned (Nos.)	Approved Subsidy (in cr.)	SHG members sanctioned	Amount Sanctioned (in Cr.)	Number of Beneficiaries trained
1	Andaman And Nicobar Islands	18	1.03	110	0.42	62
2	Andhra Pradesh	8651	137.81	36926	139.88	7,534
3	Arunachal Pradesh	149	9.26	2524	6.56	1,344
4	Assam	5194	58.97	33454	100.43	15,409
5	Bihar	28648	660.88	24254	86.30	514
6	Chandigarh	5	0.21	0	0.00	21
7	Chhattisgarh	1442	62.49	10914	14.13	6,043
8	Dadra And Nagar Haveli And Daman And Diu	12	0.42	13	0.02	0
9	Delhi	378	8.98	0	0.00	786
10	Goa	141	5.40	2077	7.77	999
11	Gujarat	1217	78.26	7185	18.39	68
12	Haryana	1737	110.76	1675	6.10	671
13	Himachal Pradesh	2628	63.57	15602	58.67	7,367
14	Jammu And Kashmir	2121	43.20	1114	3.97	65
15	Jharkhand	4665	94.82	6158	20.72	891
16	Karnataka	8402	315.18	19054	74.91	2,465
17	Kerala	8478	221.96	6802	21.49	1,343
18	Ladakh	96	4.58	412	1.15	15
19	Madhya Pradesh	13221	442.85	13733	43.46	6,644
20	Maharashtra	27360	810.63	53857	192.67	38,182
21	Manipur	310	21.69	421	1.52	456
22	Meghalaya	237	4.07	4285	13.06	2,384
23	Mizoram	67	2.56	2641	10.11	47
24	Nagaland	440	7.84	3797	6.90	2,683
25	Odisha	3075	91.35	31195	93.05	10,769
26	Puducherry	203	4.52	1986	7.68	857
27	Punjab	3108	266.83	1404	4.36	671
28	Rajasthan	1444	85.11	7857	27.03	1,365
29	Sikkim	66	1.78	1275	5.07	956
30	Tamil Nadu	17869	410.20	31174	119.37	8,805
31	Telangana	7345	106.23	24502	95.92	11,740
32	Tripura	286	7.05	4278	16.26	3,524
33	Uttar Pradesh	22060	803.30	8511	25.97	2,043
34	Uttarakhand	1087	33.49	9349	31.27	0
35	West Bengal	547	32.39	7787	28.37	0
	Total	172707	5009.67	376326	1282.99	1,36,723

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 4472 FOR ANSWER ON 19.03.2026 REGARDING “IMPLEMENTATION OF PMFME SCHEME”

The details of financial assistance available under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

(i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;

(ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.

(iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.

(iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.

(v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Program (EDP) modified to meet the requirement of food processing industry and product specific skilling.
